

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-06-2020**

FRAMING ISSUES

S.R.No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	102823/2018	Joyce Duncan Wilson Vs Ajit Bhavanishankar Kulkarni	Yatin Nagin Shah, Atul Rathod, Sanjay Tiwari

DRAFT ISSUES

S.R.No.	Case Type	Case No.	Title	Name of Advocate
2	SUIT	101306/2013	Nijamuddin Abbasali Khan Qureshi Vs Hisamudin Abbasali Khan Qureshi	A.K.Singh And M.S.Singh

C/S REPLY

S.R.No.	Case Type	Case No.	Title	Name of Advocate
3	SUIT	101423/2013	SURENDRA C GUPTA Vs VIRENDRA C GUPTA AND 2 ORS	VIPUL SHUKLA

FOR APPERANCE

S.R.No.	Case Type	Case No.	Title	Name of Advocate
4	SUIT	100814/2015	1.Madhuri Madhukar Pandit 2.Mrs.Pranali Pramod Chavan Vs 1.Subhash Vishnu Salvi 2.Mrs. Sheetal Subhash Salvi 3.Mr. Sachin Subhash Salvi and ors	Ashutosh Khadeparkar